

of the increase in the operational cost of auto-rickshaws.

### जयन्ती शिपिंग कम्पनी

1311. श्री प्रकाशवीर शास्त्री: क्या परिवहन, उड्डयन, नौवहन तथा पर्यटन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या जयन्ती शिपिंग कम्पनी में गोलमाल को कुछ शिकायतों सरकार को मिली हैं;

(ख) यदि हां, तो वे शिकायतें क्या हैं और सरकार ने उन पर क्या कार्यवाही की है;

(ग) क्या विदेशी मुद्रा के गोलमाल की भी कुछ शिकायतें मिली हैं; और

(घ) सरकार ने कम्पनी को दिये गये पिछले ऋण की अब तक कुल कितनी रकम वसूल की है तथा कम्पनी ने अभी कितनी रकम और देनी है ?

परिवहन, उड्डयन, नौवहन तथा पर्यटन मंत्री (श्री संजीव रेड्डी) : (क) जयन्ती शिपिंग कम्पनी के कामकाज के सम्बन्ध में सरकार को आरोप और शिकायतें मिली हैं, जो अधिकतर गुमनाम हैं ।

(ख) और (ग). चूंकि इन आरोपों की अभी जांच की जा रही है इस लिये लगाये गये आरोपों या शिकायतों के बयानों को इस समय बतलाना पूरी तौर से जनहित में न होगा ।

(घ) 11 जहाजों की प्राप्ति के लिये, जिस में से सब मिल चुके हैं, जयन्ती शिपिंग कम्पनी को शिपिंग डिवलपमेंट फंड बमेटी ने 20.25 करोड़ रुपये का ऋण स्वीकृत किया था । कमेटी ने अभी तक वास्तव में 5.91 करोड़ रुपये ही दिये हैं और शेष राशि किस्त की अवधि आने पर शिपयार्ड को दी जायेगी । कम्पनी द्वारा मूलधन की पहली

पुनर्दायगी 21 जनवरी, 1966 को पड़ी थी और कुल राशि अर्थात् 12.08 लाख रुपये ठीक तारीख को दे दिये गये थे । इस के अलावा कम्पनी ने अभी एक जहज के बारे में 1.53 लाख रुपये का तदर्थ भुगतान भी किया है । इस प्रकार कम्पनी को 5.77 करोड़ रुपये देना शेष रह जाता है जिस की पुनर्दायगी कई वर्षों की अवधि में होनी है । उपरोक्त मूलधन की पुनर्दायगी के अलावा कम्पनी ने सूद की छ: किस्तें भी अदा कर दी हैं जो अभी तक देनी थी और जो मिल कर 20.50 लाख रुपये होती थी ।

### Panchayat Employees in Kerala

1312. Shri Mohammed Koya: Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) whether the house rent allowance allowed to the Government employees is given to Panchayat employees in Kerala also; and

(b) if not, the reasons therefor?

The Deputy Minister of Food, Agriculture, Community Development and Cooperation (Shri Shinde): (a) and (b). The necessary information has been called for from the Government of Kerala and would be placed on the Table of the House as soon as it is available.

### Panchayat Employees in Kerala

1313. Shri Mohammed Koya: Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) whether the Kerala Pay Commission's recommendations have been extended to the Panchayat employees in Kerala; and

(b) if not, the reasons therefor?

The Deputy Minister of Food, Agriculture, Community Development and Cooperation (Shri Shinde): (a) and (b). The necessary information has

been called for from the Government of Kerala and would be placed on the Table of the House as soon as it is available:

**Supply of Wheat to Flour Mills in Bihar**

**1314. Shri R. Ramanathan Chettiar:** Will the Minister of Food, Agriculture, Community Development and Co-operation be pleased to state:

(a) the names and location of the flour mills in Bihar which were set up with the approval of the Government of India during the last year;

(b) whether it is a fact that Government have not so far sanctioned the quota of wheat for trial run or for grinding purposes so far thus rendering the capacity of these mills idle; and

(c) the steps which Government propose to take to sanction the requisite quota of wheat to these mills according to their capacity in view of the present food shortage in the State?

**The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Govinda Menon):** (a) No roller flour mills were set up in Bihar during last year with the approval of the Central Government.

(b) and (c). Do not arise.

**Indian Agricultural Research Institute, Pusa (New Delhi)**

**1315. Shri Rajdeo Singh:** Will the Minister of Food, Agriculture, Community Development and Co-operation be pleased to state:

(a) whether Government are aware of the miserable conditions of the hostel of the students doing research at the Indian Agriculture Research Institute, Pusa, New Delhi; and

(b) if so, the steps proposed to be taken both on long term and immediate basis so as to create a proper atmosphere for work for such students?

**The Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shyam Dhar Misra):** (a) No complaint regarding the living conditions in the Institute hostels has been received from the students residing in the hostels or elsewhere.

(b) Does not arise.

12 hrs.

**RE: CALLING-ATTENTION-NOTICE (Query)**

**Shri S. M. Banerjee (Kanpur):** I have a submission to make. I hope you have received my calling-attention-notice on the Bombay strike. . .

**Mr. Speaker:** I shall consider whether it is a State matter or it relates to the Centre . . .

**Shri S. M. Banerjee:** I have one submission to make. Kindly hear me . . .

**Mr. Speaker:** I have asked him and he has written to me. I am asking from the hon. Minister what the position is, and then I shall take a decision.

**Shri S. M. Banerjee:** My request is only this. I am not making any submission on the strike . . .

**Mr. Speaker:** When I convey to the hon. Member direct that this is under my consideration, why should he stand up and just take it up in this manner?

**Shri S. M. Banerjee:** I have only one request to make. I am not arguing on the merits of the case. I would request that the decision may kindly be taken today, because after all, I have been asking for this since Friday last.

**Mr. Speaker:** I shall take that decision today.

**श्री बागडी (हिसार) :** अध्यक्ष महोदय, मुझे इलाहाबाद के जिले में भुखमरी के बारे में . . .